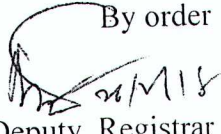


CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066
(SM APPEAL BRANCH)

Dated:-26/02/2018

NOTICE

All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 26/02/2018 stand adjourned to 06/03/2018.

By order

Deputy Registrar
(Judl.)

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. P.A.Registrar/Dy.Registrars/AssistantRegistrars/Technical Officer.
3. Bar Association /CDR/SDRs.
4. Notice Board/website
5. Guard file


Assistant Registrar
(SM) 26/2/18